

Powers of NCBC at par with NCSC

†2030. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the National Commission for Backward Classes (NCBC) has not been accorded the status/powers akin to the National Commission for Scheduled Castes (NCSC);

(b) if so, the reasons therefor;

(c) whether Government proposes to accord an equivalent status/powers to NCBC alike to NCSC;

(d) whether Government is considering to grant status and other amenities equivalent to that of a Cabinet Minister to the Chairman of NCBC as has been provided to the Chairman of NCSC; and

(e) whether the efficiency of NCBC would not be adversely affected by means of giving lesser degree of powers to it?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR): (a) to (c) The National Commission of Backward Classes (NCBC) has been re-constituted as a Constitutional body w.e.f. 15.08.2018 by insertion of a new Article 338B in the Constitution through the Constitution (One Hundred and Two Amendment) Act, 2018. At present, the powers available to the NCBC as per Article 338B are same as those available to the National Commission for Scheduled Castes as per Article 338.

(d) A proposal in this regard is under consideration.

(e) In view of (a) to (c) does not arise.

Social welfare schemes in the country

2031. DR. AMEE YAJNIK:

SHRI RAM KUMAR KASHYAP:

SHRI RAJMANI PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

† Original notice of the question was received in Hindi.

(a) the number of social welfare schemes being implemented in various States of the country along with the names of such schemes;

(b) whether there are specific schemes for economically poor people, particularly for women belonging to the weaker sections; and

(c) if so, the details of these schemes along with the allocations made for such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) to (c) The schemes being implemented by the Ministry of Social Justice and Empowerment in the country is attached in the Statement (*See below*).

The schemes of the Ministry are meant for the weaker sections of society, including women. While in some schemes percentage of funds or seats are earmarked for women, some women specific initiatives are as under:—

- (i) The three Corporations under the administrative control of the Ministry have schemes of Mahila Kisan Yojana, Mahila Samridhi Yojana, New Swarnima Yojana and Mahila Adhikarita Yojana.
- (ii) Integrated Programme for Senior Citizens has a component for 50 elderly senior citizen women under the scheme of Senior Citizen Homes.

Statement

List of Schemes being implemented by the Ministry of Social Justice and Empowerment throughout the country

Sl.No.	Programme/Schemes
Schemes for Scheduled Caste (SC)	
1.	Pre-Matric Scholarship for SCs
2.	Post-Matric Scholarship for SCs
3.	Free Coaching for SCs and Other Backward Classes (OBCs)
4.	Pradhan Mantri Adarsh Gram Yojana
5.	Strengthening of machinery for Enforcement of Protection of Civil Right Act, 1955 and Prevention of Atrocities Act, 1989
6.	Babu Jagjivan Ram Chhatrawas Yojana for Boys
7.	Babu Jagjivan Ram Chhatrawas Yojana for Girls
8.	Assistance to Voluntary Organisations for SCs

Sl.No.	Programme/Schemes
9.	Pre-matric Scholarships for the children of those engaged in unclean occupation
10.	Special Central Assistance to Scheduled Castes Sub Plan
11.	National Fellowship for SCs
12.	Self Employment Scheme of Liberation and Rehabilitation of Scavengers
13.	National Overseas Scholarship for SCs
14.	Top Class Education for SCs
15.	Assistance to Scheduled Castes Development Corporations (SCDCs)
16.	National Scheduled Castes Finance and Development Corporation
17.	National Safai Karmachari Finance and Development Corporation
18.	Venture Capital Funds for SCs
19.	Credit Enhancement Guarantee Scheme for SCs
Schemes for Backward Classes (OBCs)	
20.	Pre-Matric Scholarship for OBCs students
21.	Post-Matric Scholarship for OBCs students
22.	Construction of Hostel for OBC Boys and Girls
23.	Dr. Ambedkar Scheme of interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs
24.	Assistance for Skill Development of OBCs/EBCs/DNTs
25.	National Fellowship for OBCs
26.	Dr. Ambedkar Post-Matric Scholarship for EBC students
27.	Scheme for Development of Denotified, Nomadic and Semi-nomadic Tribes (DNTs) (Scholarship of Pre + Post Matric + Nanaji Deshmukh Hostel)
28.	National Backward Classes Development Corporation
Schemes for Senior Citizen and Prevention of Alcoholism and Drug Abuse	
29.	Rashtriya Vayoshri Yojana
30.	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse
Scheme for the Persons with Disabilities	
31.	Assistance to Disabled Persons for purchase/Fitting of Aids and Appliances (ADIP) Scheme
32.	Scholarship for Students with Disabilities
